

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5339
ANSWERED ON:09.05.2012
PROPOSALS FOR SETTING UP OF DEEMED UNIVERSITIES
Sahu Shri Chandulal Chandu Bhaiya

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of proposals received for setting up new deemed universities in various parts of the country during the last three years, State-wise;
- (b) the number of proposals given approval along with the number of proposals lying pending for getting approval State-wise;
- (c) the time by which the pending proposals are likely to be approved;
- (d) whether the University Grants Commission (UGC) has granted status of deemed to be university to various institutions while the matter being sub-judice;
- (e) if so, the details thereof and the reasons therefor;
- (f) whether the Union Government has issued certain instructions to UGC on the subject in the recent past; and (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a): During the last three years i.e. 2010, 2011 and 2012, 23 proposals for deemed to be university status have been received by the Government.
- (b): Out of 23 proposals received, only one has been approved. The number of pending proposals, state-wise is annexed.
- (c): No time frame can be fixed for approval of the proposals as it depends on the submission of compliance from the applicant institutions as per the provisions contained in the UGC (Institutions Deemed to be Universities) Regulations, 2010.
- (d): No, sir.
- (e): Does not arise.
- (f) & (g): Government of India has not issued any instructions with regard to declaration of Deemed to be University status to the UGC in the recent past. UGC is required to examine the proposals received, as per the provisions contained in UGC (Institutions Deemed to be Universities) Regulations, 2010.